

ଫାଉ ଖେତ୍ର-୧ରୁ
ମିଶିଲେ ମୋ କଣ୍ଠ
ଛାଡ଼ି ଦେଲେ ପଢ଼ିବା

BANK ★

DEB AND NOTIF

CHANDRA'S
₹200 CR
DEBT REDUCED
TO ₹65 CR

₹200 CR
DEBT REDUCED
TO ₹65 CR

[illegible]

ବିଚାରାଧୀନ କାହିଁକି ହେଉଛି

ଅନ୍ତର୍ଗତ ରୂପାହାରା ଗ୍ରାମର ବୋଲି କହାଯାଉଛି । ସେ ଏକ ହଠାତ୍ କେଶବର ଗିରପେଇ ଗର ବର୍ଷ ଏସିକା ମାନ୍ଦ୍ର କେଶବର ବର୍ଷ ତେବେ ସେ ଅସ୍ପଷ୍ଟ ହୋଇପଡ଼ିବାରୁ ତାଙ୍କୁ ମେଡ଼ିଗାଲରେ କରୁ କରାଯାଉଥିଲା । ଆ କହ ପୋଲିସ କର୍ମଚାରୀ ମଧ୍ୟ ତାଙ୍କୁ କବି ବିହୀଷଣେ ।	କେଶବ ସେ ଶୈଳ ପାଇଁ ସିକା କବି ପୋଲିସ ଓ କେଶ ସୁହାସ ପୋଲିସ ଆସୁରେ ଧୂଳି ହସିବାଲାବୁ ବମ୍ବଟ ମାମି ଛଡ଼ି ଏବେକା ସୁହରକା ଗାମକ ଆମ ପୋଲିସ ବେଦ ମାମଲା ରହୁ କବି ଗାମକା ବେଦ ମାମଲା ରହୁ କବି ।
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ମହିଳାଙ୍କଠାରୁ ଖୋଜିବରବସ
ରାବେ ଟଙ୍କା ନେବା ସହ ଦୁର୍ବ୍ୟସ୍ଥର
ଓ ଅସହାୟର କରୁଥିବା ନେତା
ଅଭିଯୋଗ ଆସିଛି ସୁରକ୍ଷିତ କିଲ୍ଲା
ଜାଣିବାକୁ ବୁଦ୍ଧ ଅନ୍ତର୍ଗତ କେବଳାଞ୍ଚଳ
ଆବା ଅଂଚଳର ଚୋରଧରା ପଂଚାୟି
ଗନନାପୋଷ ଗ୍ରାମରୁ । ସ୍ଥାନୀୟ
ଡିଜିଟାଲ ଆଭିବ୍ୟାସ ବିଧାନା ମହିଳାଙ୍କ
ଅଭିଯୋଗ ଅନୁସାରେ ଏସବିଆଇ
ଭଲସ୍‌ରେଇ ଶାଖାର କଣେ ଅସ୍ପଷ୍ଟ
କର୍ମଚାରୀ ପର୍ବତ ଦେବେଇ ।
ପ୍ୟାନ୍‌ରେମୀ ବାପା ଯୋଗାବଳ ଦେଇ

[illegible]

କରିଥିଲେ । ପରତାରତରା ବେଳେ ପବିତ୍ର ଦୋଷ ସ୍ବାକାର କରିବା ସହ ପରିତାଳନଙ୍କ ନିର୍ଦ୍ଦେଶକ୍ରମେ ଦୁଇ ଜଣଙ୍କୁ ଟଙ୍କା ଫେରସ୍ତ କରିଥିଲେ ଏବଂ ଅନ୍ୟ ଜଣଙ୍କୁ ସପ୍ତାହ ପରେ ଦେବେ ବୋଲି କହିଥିଲେ । ତେବେ ଘଟଣାର ପ୍ରକୃତ ସତ୍ୟତା ଓ ଟଙ୍କା ନେବାର ଏଂପୁରୀ ତଥ୍ୟ ପାଇବା ପରେ ଶାଶୁ ପରିତାଳନ ତାଙ୍କୁ ଚାକିରିରୁ କହିଷ୍ଟତ କରିଥିବା ଜଣାପଡ଼ିଛି ।

Settlement of Issues
 Rule 20 CPC)
Civil Judge, at Rourkela
 09/03/2022

..... Plaintiff

..... Defendant

years. Son of Mahendra Shree
City Township, Roukela, P.S.
Margarh, Odisha, Occupation –

....., RASMEC, At- Sector-17,
against you for **Rs 2,30,230.00**
Two hundred and Thirty
to appear in this court in the
destruction and claim to answer all
to the suit, or who shall be
on **September 26th at 10.30**
answer the claims and further
on that day a written statement
on the said day all documents
on which you base your defence
claim and where you rely on
your possession or power or not
defence or claim for set-off or
such documents in a list to be
sent.

on your appearance on the day
be heard and determined in your
the said court, this **26th**

Senior Civil Judge, Roukela

national

of the day quote

When a capitalist system is promoted, one industrialist ends up consuming another industrialist.

AKHILESH YADAV | SAMAJWADI PARTY PRESIDENT

On one hand, we need to protect the interests of the Scheduled Castes and the Scheduled Tribes, but on the other we also ought to ally fears of the upper castes. Safeguarding interests of one caste should not result in the exploitation of another.

CHIRAG PASWAN | UNION MINISTER

Nandigram remains the priority. You had elected me, and I have been serving as chief minister for around three-and-a-half months. The work we have done during this short period is the beginning.

SUDENDU ADHIKARI | CHIEF MINISTER, WEST BENGAL

South Eastern Railway intensifies cleanliness drive

AGENCIES

Kolkata, August 31: South Eastern Railway has intensified its cleanliness drive across the stations and circulating areas with a special focus on maintaining a clean, hygienic and passenger-friendly environment.

The cleanliness campaign is being undertaken across Kharagpur, Adra, Chakradharpur and Ranchi Divisions. Intensive cleaning activities are being carried out at station premises, platforms, circulating areas, waiting halls, foot overbridges, toilets, drinking water points and other passenger amenities.



SER is also conducting Cleanliness Campaign through its official social media platforms, requesting the passengers to maintain cleanliness across stations and railway premises. Special emphasis is being laid on regular removal of garbage, proper waste segregation, cleaning of passenger areas and timely disposal of waste. Cleanliness of tracks and areas adjoining station premises is also being monitored closely. Officers and supervisors have been instructed to undertake regular inspections of stations and ensure that identified deficiencies are addressed promptly. Adequate availability of dustbins and proper disposal of solid waste are also being ensured as part of the campaign.

As part of the initiative, awareness activities are being conducted to encourage passengers and railway users to maintain cleanliness and refrain from littering.

Passengers are being urged to use designated dustbins and extend their cooperation in keeping railway premises clean. South Eastern Railway is committed to providing clean, hygienic and comfortable railway stations to passengers.

The Railway administration has appealed to all passengers and members of the public to actively participate in the cleanliness drive and contribute towards maintaining cleanliness across railway premises.

SC to hear NEET FIR quashing plea

PRESS TRUST OF INDIA

New Delhi, August 31: The Supreme Court agreed to hear Tuesday a plea filed by the Delhi Police seeking quashing of 13 FIRs registered against students who participated in the NEET paper leak protests and registering a fresh case against 2,873 individuals who were present during the stir to probe their role in the violence.

A bench comprising Chief Justice Surya Kant and Justices Joymalya Bagchi and V Mohana took note of the submission by Solicitor General of India Tushar Mehta who mentioned the matter seeking urgent hearing.

As the bench was about to rise after the day's proceedings, Mehta said, "We want to move an IA (interlocutory application). It's regarding that protest for quashing of FIRs... We are invoking Article 142 of the Constitution."

The top court remarked that it has no problem if parties are reconciling, and agreed to list the matter for hearing Tuesday. The apex court said that according to the decision taken by the central government July 25, the Delhi Police no longer wished to pursue 13 FIRs registered in connection with the Cockerroach Janta Party (CJP) protests.

"It is submitted that 2,873 individuals having serious criminal antecedents as per the National Crime Records Bureau database were prima-facie reported to be present at the protest site. The investigation is required to ascertain their role, if any, in the commission of offences relating to bodily harm or destruction of property at the said protests. The Delhi Police seeks leave to file a fresh FIR only for these 2,873 individuals. The registration and consequential investigation of this fresh, specific FIR shall be in conformity with the clarification of the expression, 'criminal antecedents,'" the application said.



A three-judge bench consisting of Chief Justice of India, Justice Joymalya Bagchi, and Justice V Mohana will officially hear the matter today.

The Delhi Police submitted that no fresh FIR will be filed for the incidents which are the subject matter of this case.

"In view of the larger public interest and in the peculiar facts of this case, the applicant invokes the extraordinary jurisdiction of this court under Article 142 of the Constitution of India, praying for quashing of the FIRs... and to seek permission to file a fresh FIR... This court may kindly be pleased to clarify, while allowing this application, that the order passed by this court is in the peculiar facts of the case and shall not be treated as a precedent," the application said.

The development assumes significance as the CJP has called for a protest march in Delhi, accusing the Centre of failing to honour the commitment made July 25 to persuade the group to withdraw its 36-day agitation against examination irregularities.

day. Despite inclement weather and difficult access conditions at Chilime, the team was able to establish a foothold at the tunnel. Rescue efforts have will continue tomorrow," the statement said.

NEPAL FLOODS 158 INDIANS RESCUED

PRESS TRUST OF INDIA

New Delhi, August 31: The number of Indian nationals rescued in the wake of the devastating flash floods in Nepal stands at 158, the Ministry of External Affairs said Monday, as India stepped up its relief and rescue efforts in coordination with Nepalese authorities.

Ministry of External Affairs (MEA) spokesperson Randeep Jaiswal shared the update in a post on X.

"Update on Indian nationals & India's rescue and relief efforts in Nepal Number of Indians rescued : 158 As of 20th hrs, 31 August 2026," he posted. Jaiswal also shared an update on the 19-member specialised forensic team from India that began functioning in Kathmandu Sunday, as well as an Indian tunnel rescue team deployed in Nepal, in a statement shared along with the post.

"The specialised forensic team from India continued its work in Kathmandu today in coordination with counterparts from Nepal Police's Forensic Science Laboratory. They discussed the optimisation of various protocols and documentation," it said. The Indian forensic team is helping augment the analysis of DNA samples for the identification of victims' mortal remains in Nepal.

"The tunnel rescue operations team from India sustained its efforts in coordination with the Nepali Army at Chilime and Langtang hydropower sites today. Despite inclement weather and difficult access conditions at Chilime, the team was able to establish a foothold at the tunnel. Rescue efforts have will continue tomorrow," the statement said.

BAJIROUT MEMORIAL COLLEGE, BHUBAN, DIST-DHANKHALI

APPOINTMENT OF GUEST FACULTY
Advt.No.01/2026 Date: 31.08.2026
Applications are invited through HIMS portal (<https://hims.odisha.gov.in>) from the eligible retired Lecturers/ Readers up to 69 ages for engagement of Guest Faculties as per Govt. in Department of Higher Education guideline No.27/198 dated 23.10.2025 pending on contract basis between 01.09.2026 to 14.09.2026 for the academic session 2026-27. Date of interview will be communicated later through the Email. Vacancy: Economics - 2, Education - 2, History - 1, Logic & Philosophy - 1, Physics - 1, Political science - 1.

Sd/- Principal-cum-Secretary
Bajirout Memorial College, Bhuban

GOVERNMENT OF ODISHA OFFICE OF THE SUPERINTENDING ENGINEER KANTABANJI (R&B) DIVISION CANCELLATION OF

BID IDENTIFICATION No. : 02/KBJ/2026-27 No.34001/715/2627: The Bid for the following works of this office Bid Identification No.02/KBJ/2026-27 is hereby cancelled due to administrative ground.
1. STMC for 1 No. of Road for Nunhad-Turekela Road (ODR) from 0/000 Km. to 12/000 Km.
2. STMC for 2 Nos. of Roads for Turekela to Lathor (ODR) from 7/000 Km. to 15/000 Km. and for Kantabanji to Turekela via Kuibahal Road (ODR) from 0/000 Km. to 13/878 Km.

Sd/- Superintending Engineer, Kantabanji (R&B) Division OIPR-34001/34099/126-27/0006

ODISHA HYDRO POWER CORPORATION LTD. (A GOVT. OF ODISHA UNDERTAKING)

REGD.OFFICE: OHPC Corporate Office, Shree Nagar, Jagannath, Bhubaneswar-751022
Phone: 91-0674-2542953, 2542802, 2545526, Email: ohpc.co@gmail.com Date: 25.08.2026

No. OHPC/TECH: C&P/SP/2025-26/8026

NOTICE INVITING TENDER No.09/2026-27
Sealed tenders are invited in two parts (A & B) Part A in separate sealed envelopes from the licensed specialised firms having necessary expertise primarily in Supplying, fitting, fixing, and commissioning of underground water tank (platform) of OHPC Corporation. (R&B) (UOR) & overhead water tank (platform) of OHPC Corporation. (R&B) For details of the tender documents, terms & conditions and complete please visit our official website www.ohpc.co.in or Form Dtd.02.08.2026 OIPR-4001/1608/126-27/0012

INS NIPUN JOINS NAVY FLEET

The Indian Navy Monday commissioned INS Nipun, a deep-sea diving vessel to support complex operations, marking a significant enhancement in underwater support capabilities that only a few navies have, officials said. This is the second such deep-sea diving vessel commissioned into the Indian Navy after INS Nistar last year.



MANIPUR NRC DEMAND

Centre defers census

PRESS TRUST OF INDIA

Imphal, August 31: The Union government Monday deferred the census operations in Manipur by civil society organisations for updating the National Register of Citizens (NRC) before conducting the exercise, an official statement said.

The development came a day before house listing of the census exercise is scheduled to begin in the ethnic violence-affected state from September 1.

The decision to put the operation on hold came after Union Home Minister Amit Shah chaired a high-level review meeting in New Delhi to "assess the current situation" in Manipur, according to a statement from the Chief Minister's Secretariat.

The demand raised by the people of Manipur to defer the census exercise in the north-eastern state before the implementation of the NRC was discussed in the meeting, the statement said.

"The meeting agreed to defer the proposed census exercise in the state considering the feelings and aspirations of the people of Manipur," it said.

Manipur Governor Alay Kumar Bhalla, Chief Minister N. Biren Singh, Union Home Secretary Gopal Mohan and other senior officials attended the meeting.

The demand for NRC implementation stemmed from the apprehension of the state and Naga communities that a census without NRC could result in "demographic changes" in the state due to the alleged entry of illegal immigrants from neighbouring Myanmar, who have ethnic ties with the Kuki people. Following the meeting, Singh expressed his gratitude to Prime Minister Narendra Modi and Union Home Minister Amit



The Manipur High Court recorded an official undertaking from the Centre and state government to keep census notifications and house-listing operations in abeyance

Shah for listening to the voices of the people and fulfilling the aspirations of the people of the state.

He also thanked BJP president Nitin Nabin for his continuous support in fulfilling the wishes of the people of Manipur, according to the statement.

The CM also appreciated the efforts of the leaders of 14 Civil Society Organisations (CSOs) and the delegation of BJP MLAs, who had recently campaigned in New Delhi for the implementation of the NRC in Manipur.

The matter was also raised in the Manipur High Court during the day, where counsels of the state and central government informed the division bench comprising Justices M. Sundar and Justice A. Ganeswar Sharma will hear the case again October 12.

Goa govt drops plan to table anti-conversion bill

PRESS TRUST OF INDIA

Panaji, August 31: In a U-turn following pushback from legislators from the minority community, the Goa government Monday decided not to introduce its anti-religious conversion bill during the ongoing monsoon session of the state assembly.

Chief Minister Pramod Sawant conveyed the decision after a meeting with BJP MLAs Michael Lobo and Delilah Lobo and Independent legislator Aleixo Reginaldo Lourenco on the opening day of the three-day session.

Lourenco, who backs the BJP-led government, said Sawant assured the legislators that the Goa Prohibition of Unlawful Conversion of Religion Bill, 2026 would not be tabled in the ongoing session.

"I had made my stand clear that, if the government tables it, I will oppose it," the Curator legislator told reporters.

There was no need for such a legislation in Goa, he asserted, claiming that the government data showed no instances of forced religious conversions in the state.

BJP MLA Delilah Lobo, who attended the meeting, also confirmed that the government would not introduce the bill in the House.

The development comes days after the state Cabinet approved the proposed legislation, which seeks to prohibit religious conversions allegedly carried out through force, coercion, undue influence, allurements, fraudulent means or marriage.

ZONAL OFFICE: BHUBANESWAR
1st Floor, Door Sanchar Bhawan, Unit-IX,
New Bazar, Bhubaneswar-751022.
E-mail: gud_bbsr@bankofmaharashtra.bank.in
NOTICE
Bank of Maharashtra, Bhubaneswar Zonal Office intends to sell the vehicle on "As is Where is Basis" through sealed tender process. Details of vehicle are available on Bank's website www.bankofmaharashtra.bank.in. The last date of receipt of tender along with earnest money deposit is 10.09.2026 up to 4.00 P.M. Any further Addenda/Compendia/Extension of date in respect to the above tender shall only be posted on Bank's website www.bankofmaharashtra.bank.in and no separate notification will be issued in newspaper. Zonal Manager, Bank of Maharashtra, Bhubaneswar Zone

GOVERNMENT OF ODISHA
OFFICE OF THE SUPERINTENDING ENGINEER, KALAHANDI (R&B) DIVISION, BHAWANIPATNA
E-Procurement Notice
Bid Identification No. BC KLD-05/2026-2027
No.6774 Dated: 25.08.2026
1. Name of the work: 1.01 (One) Electrical work
2. Estimated cost: Rs.28.18 Lakhs
3. Period of completion: 03 (Three) Calendar Months
4. Date and time of availability of bid document in the portal: 03.09.2026 to 17.09.2026
5. Last date/time for receipt of bid in the portal: 17.09.2026 to 17.09.2026
6. Name and address of the Officer inviting Bid: Superintending Engineer, Kalahandi (R&B) Division, Bhawanipatna
7. Opening of the Single Cover Bid: On 11.09.2026 at 11.00 A.M. in the Office of the Superintending Engineer, Kalahandi (R&B) Division, Bhawanipatna
Further details can be seen from the e-procurement portal <https://tendersodisha.gov.in>
Sd/- Superintending Engineer, Kalahandi (R&B) Division
OIPR-34001/1401/126-27/0005

GOVERNMENT OF ODISHA
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OIPR-34001/1401/126-27/0005

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Sd/- Superintending Engineer, Kalahandi (R&B) Division
OIPR-34001/1401/126-27/0005

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OFFICE OF THE SUPERINTENDING ENGINEER, KANTABANJI (R&B) DIVISION, BHAWANIPATNA
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6. Name and address of the Officer inviting Bid: Superintending Engineer, Kalahandi (R&B) Division, Bhawanipatna
7. Opening of the Single Cover Bid: On 11.09.2026 at 11.00 A.M. in the Office of the Superintending Engineer, Kalahandi (R&B) Division, Bhawanipatna
Further details can be seen from the e-procurement portal <https://tendersodisha.gov.in>
Sd/- Superintending Engineer, Kalahandi (R&B) Division
OIPR-34001/1401/126-27/0005

GOVERNMENT OF ODISHA
OFFICE OF THE SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, KUCHINDA
Identification No. Online Tender / 08 / RWD, Kuchinda / 2026-27
Letter No. 7771 Date: 29.08.2026
1. The Superintending Engineer, Rural Works Division, Kuchinda hereby of the Governor of Odisha invites percentage rate bids to be received in **ONLINE MODE** only for Building Works.
2. No. of Work: 02 Nos.
3. Nature of Work: Building Works (Approach road)
4. Class of Contractor: "D" & "C"
5. Approx Value of Work: 16.80 to 16.81 Lakhs
6. Tender Cost: 6000
7. Availability of Bid: 05.09.2026 at 11.00 A.M. to 18.09.2026 at 5.00 P.M.
8. Last date & time for opening Clarification: 17.09.2026 at 5.00 A.M.
9. Date of Opening of Bid: 19.09.2026 at 11.00 A.M.
10. Other details can be seen in the Bidding documents from the website: <https://tendersodisha.gov.in>
Sd/- Superintending Engineer Rural Works Division, Kuchinda
OIPR-25001/2511/126-27/0011

FORM 9
INVITATION FOR EXPRESSION OF INTEREST FOR UTAL STEELS LIMITED
WAS OPERATING IN RE-ROLLING MILLS AT BOKSILA (Under sub-regulation 11 of regulation 3A of the Securities and Exchange Board of India (SEBI) Regulations, 1992)
SL. NO. RELEVANT PARTICULARS DETAILS
1. Name of the corporate debtor along with PAN & CIN/LLP No. UTAL STEELS LIMITED U27300OR1970PL000546 AAU0222548
2. Address of the registered office. Unit Nagar, Shree Complex, Sundargarh, Bhubaneswar, Odisha, India 751012
3. URL of website. NIL
4. Details of place where majority of fixed assets are located. NIL
5. Installed capacity of main product/services. NIL
6. Quantity and value of main products/services sold in last financial year. NIL
7. Number of employees/workmen. NIL
8. Further details including latest available financial statements with schedules of two years and list of creditors can be obtained from the Resolution Professional through email at info@utalsteels.com. Further, the list of creditors admitted is available at: <https://ibsr.gov.in/cases/claim-process/12776024/12700000046>
9. Eligibility for resolution applicants under section 252(2)(b) of the Code is available at URL. The Eligibility Criteria for Resolution Applicant can be obtained from the Resolution Professional through email at info@utalsteels.com.
10. Last date for receipt of expression of interest. 26th September, 2026
11. Date of issue of provisional list of prospective resolution applicants. 26th September, 2026
12. Last date for submission of objections to provisional list. 01st October, 2026
13. Date of issue of final list of prospective resolution applicants. 11th October, 2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. 16th October, 2026
15. Last date for submission of resolution plans. 16th November, 2026
16. Process email id to submit Expression of Interest. info@utalsteels.com
*Above timelines are subject to CIRP period extension/extension.
CA IP Panel: Resolution Professional
IP Registration No. IBR/P/001/P/2024/2023-24/1362
2024-25
Registered Address: Unit No.605, 6th Floor, Sankar Complex, Midway Naga, Andheri East, Mumbai - 400 059
14 September 2026, Mumbai, Maharashtra